

[Shrimati Prabhawati Gupta]

under the family planning programme. I request the Government to bring the maternity welfare programme under the family planning programme. Poverty is the biggest problem in our country. In the western countries people are very conscious to have one child only. However, in our country despite poverty people want to have less children. Now we have man power, fertile land and many mines, then why we do not speed up the pace of the economic programmes. Now we should run one programme—“Brahmcharyen Tapsa Deva Mrityum Upadhnat” means through the power of celibacy both God and men get nectar. The Government must propagate this feeling on extensive basis. Such programmes should be included in the curriculum in the schools from the fourth and the fifth standard onwards. I think there are several Ayurvedic and Homoeopathic medicines through which the family planning programmes can be successfully run all over the country without fear or difficulties. In my opinion such programmes should be encouraged by the Government and also included in the National programme, as these systems of medicine are being successfully made use of both in Rajasthan and in Uttar Pradesh.

In the end I would like to state that it is beyond the control of the Ministry of Health and Family Welfare to check population growth. The Planning Commission should directly take over this responsibility in its own hands for controlling the population growth and for the economic development of the country.

With these words I conclude.

17.26 hrs.

PAPERS LAID ON THE TABLE—*Contd.*

[*English*]

Notifications under customs Act 1962

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A. K. PANJA) : May I have your indulgence to place on the Table a paper mentioned against my name in the Supplementary List of Business,

MR. DEPUTY SPEAKER : It hink the House will accept it; it would not object to its being laid on the Table since it has already been circulated. We can allow him.

SEVERAL HON. MEMBERS : Yes.

SHRI A. K. PANJA : I am obliged to the members. I beg to lay on the Table a copy of Notification No. 156/88-Customs (Hindi and English versions) published in Gazette of India dated the 11th May, 1988 together with an explanatory memorandum making certain amendments to Notification No. 136/86-Customs, dated the 17th February, 1986, so as to reduce the basic customs duty on acrylonitrile from 70 per cent *ad valorem* to 15 per cent *ad valorem* under Section 159 of the Customs Act, 1962.

[Piaccd is Library. See No. LT-6164-A/88]

DISCUSSION UNDER RULE 193

[*English*]

Continued Discussion of Population.—*Contd.*

SHRI H. M. PATEL (Sabarkantha) : I would like to congratulate Shri Digvijaya Singh for raising this discussion. It is a very vital subject of great importance. He has in his initial remarks emphasised how very important this subject is for this country. The rate at which the population is increasing in our country ought to cause very serious concern to everybody. It has virtually a nullifying effect on all other developmental activities of this country. However much we progress, that progress is almost nullified. This is one of the major causes of our poverty eradication programme not succeeding. The pressure of population on all aspects of economy is enormous and it is having serious effect on our environment problems, on our economic development and indeed on all other problems also. For instance, the entire water problem, the fuel wood problem, the destruction of forests, all these which are today causing or ought to be causing serious concern are due to it. It is astonishing, that in spite of the fact that everybody has realised it, and yet somehow, we are trying